

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 466 OF 2019 IN
DFR NO. 967 OF 2019

Dated: 5th April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Nidar Utilities Panvel Limited Liability PartnershipAppellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ekta Bhasin
Mr. Anurag Tripathi

Counsel for the Respondent(s) : Mr. Pankaj Kr. Mishra for R-9

ORDER

The learned counsel Mr. Pankaj Kr. Mishra accepts notice on behalf of Respondent No.9.

The learned counsel appearing for the Respondent No.9 prays for 3 days time to file the reply.

Submissions made by the learned counsel appearing for the Respondent No.9, as stated supra, are placed on record.

The learned counsel appearing for the Respondent No.9 is permitted to file reply on or before 09.04.2019 after duly serving copy to the other side.

List the matter on **10.04.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N.K. Patil)
Judicial Member